

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR.

....

Original Application No. 95 of 1998

this the 28th day of February'2003.

HON'BLE MR. R.K. UPADHYAYA, MEMBER(A)

HON'BLE MRS. MEERA CHHIBER, MEMBER(J)

1. Sokolal Sedar, S/o Manau Ram Sedar, aged about 35 years, R/o Chakradhar Nagar, Near Sethi Nagar, Stadium Raigarh, District Raigarh.
2. Laxman Singh, S/o Manau Ram, aged about 35 years, R/o Begua Para, Raigarh, District Raigarh.

Applicants.

By Advocate : None.

Versus.


1. Union of India through the Ministry of Posts & Telecommunication, New Delhi.
2. Chairman, Post & Telecommunication, Bhopal.
3. District Manager, Post & Telecommunication, Raigarh.
4. Depot Manager, Post & Telecommunication, Raigarh, District Raigarh.

Respondents.


By Advocate : None.

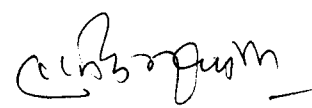
ORDER (ORAL)

BY R.K. UPADHYAYA, MEMBER(A)

is present 

None for the either sides. As per the order of this Court dated 10.1.2003, the intimation of the date of hearing was sent by the Registered post to the applicant on 14.1.2003, but no appearance is made either by the applicant or anybody on his behalf and even on earlier dates of hearing, nobody was present. It is presumed that the applicant is no longer interested in prosecuting this O.A. Accordingly, this O.A. is dismissed for non-prosecution. No costs.


(Mrs. Meera Chhiber)
Member (J)


(R.K. Upadhyaya)
Member (A)

पृष्ठान्तर्गत अ. सं. १०७/२५३४

- Sokolat Sedap. Nppn
Bela Seka - Abu

[Handwritten signature]

Issued
On 5.3.03
BB